

**From,**

**Rajiv Sharma, HJS,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

**No. 208 /JR(S)/2014 Dated: Allahabad: June 03, 2014**

---

**Subject: Regarding nomination of judicial officers for 05 days “Managerial Effectiveness” Training Programme at IIM, Lucknow.**

---

**Sir,**

With reference to your letter no. JTRI/Mang. Trg./14-925 dated 27.05.2014, on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at List 'A' and List 'B' (excluding the name of Sri Gauri Shanker Gupta at Sl. No. 7) for 05 days “Managerial Effectiveness” Training Programme scheduled from 07.07.2014 to 11.07.2014 and 21.07.2014 to 25.07.2014 at IIM, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

**Joint Registrar(Judicial)(Services)**

**No. 208 (i)/JR(S)/2014 dated: June 03, 2014**

copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Agra, Allahabad, Ballia, Balrampur, Barabanki, Bijnor, Budaun, Bulandshahar, Chandauli, Deoria, Etah, Farrukhabad, Firozabad, Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hardoi, Jaunpur, Jhansi, Kanpur Nagar, Kushi Nagar, Lakhimpur Kheri, Lucknow, Mainpuri, Mathura, Meerut, Moradabad, Ramabai Nagar, Rampur, Siddharth Nagar, Sitapur, Sonbhadra, Unnao & Varanasi with the request to kindly inform the officer concerned accordingly and direct them to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
3. Smt. Shabistan Aquil, Dy. Director (Law), Competition Commission of India, New Delhi (registered post) with the request to kindly to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
4. Sri Ram Manohar Narayan Mishra, Addl. Director, Institute of Judicial Training & Research, U.P., Lucknow with the request to kindly to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
5. Sushri Chhavi Asthana, Legal Adviser, U.P. State Industrial Development Corporation, Ghaziabad with the request to kindly to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
6. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial)(Services)**

**Management Training Programme for Judicial officers at IIM, Lucknow**  
(Under 13<sup>th</sup> Finance Commission Scheme)  
**Duration: 07.07.2014 to 11.07.2014**

| SL  | I.D. | Name of Officer               | Cadre                           | Place of Posting   |
|-----|------|-------------------------------|---------------------------------|--|
| 1.  | 5342 | PURNENDU KUMAR SRIVASTAVA     | Addl. District & Sessions Judge | Gorakhpur  |
| 2.  | 5346 | BUDDHI RAM                    | Addl. District & Sessions Judge | Jaunpur  |
| 3.  | 5347 | RAGHVENDRA                    | Addl. District & Sessions Judge | Allahabad  |
| 4.  | 5348 | ARVIND KUMAR PANDEY           | Addl. District & Sessions Judge | Lakhimpur Kheri  |
| 5.  | 5349 | SMT. ALKA SRIVASTAVA          | Addl. District & Sessions Judge | Rampur   |
| 6.  | 5350 | VIDYA PRAKASH PATHAK          | Addl. District & Sessions Judge | Mathura  |
| 7.  | 5351 | MOHD. AZAHAR HUSAIN IDRISI    | Addl. District & Sessions Judge | Sitapur  |
| 8.  | 5353 | RAM BABU SHARMA               | Addl. District & Sessions Judge | Kanpur Nagar   |
| 9.  | 5355 | SHRI NATH SINGH               | Addl. District & Sessions Judge | Sitapur  |
| 10. | 5356 | SUSHIL KUMAR-II               | Addl. District & Sessions Judge | Hapur-Ghaziabad  |
| 11. | 6279 | RAM PRATAP SINGH RANA         | Civil Judge, Senior Division    | Barabanki  |
| 12. | 6280 | SMT. CHHAYA NAIN              | Civil Judge, Senior Division    | Moradabad  |
| 13. | 6281 | AKHILESH KUMAR                | Civil Judge, Senior Division    | Barabanki  |
| 14. | 6282 | AUGUST KUMAR TIWARI           | Civil Judge, Senior Division    | Ghaziabad  |
| 15. | 6283 | SMT. SHABISTAN AQUIL          | Civil Judge, Senior Division    | Dy. Director (Law) Competition Comm. of India, New Delhi |
| 16. | 6284 | SUSHIL KUMAR-II               | Civil Judge, Senior Division    | Bulandshahar   |
| 17. | 6285 | SHAHNAWAZ TAUQIR KHAN TANVEER | Civil Judge, Senior Division    | Gorakhpur  |
| 18. | 6286 | PAWAN KUMAR SHUKLA            | Civil Judge, Senior Division    | Varanasi   |
| 19. | 6288 | PRABHA NATH TRIPATHI          | Civil Judge, Senior Division    | Hardoi   |
| 20. | 1779 | KAMALA PATI-II                | Civil Judge, Junior Divison     | Gorakhpur  |
| 21. | 1780 | SATYENDRA SINGH               | Civil Judge, Junior Divison     | Ramabai Nagar  |
| 22. | 1781 | VIJAY KUMAR KATTIYAR          | Civil Judge, Junior Divison     | Chakia- Chandauli  |
| 23. | 1782 | SUDESH KUMAR                  | Civil Judge, Junior Divison     | Bisauli-Budaun   |
| 24. | 1783 | SMT. LOVELY JAISWAL           | Civil Judge, Junior Divison     | Deoria   |
| 25. | 1784 | VISHNU DEO SINGH              | Civil Judge, Junior Divison     | Allahabad  |
| 26. | 1785 | VIKAS                         | Civil Judge, Junior Divison     | Balrampur  |
| 27. | 1786 | HARI RAM                      | Civil Judge, Junior Divison     | Dumariaganj-Siddharth Nagar                              |
| 28. | 1787 | RATNESH DEEP KAMAL ANAND      | Civil Judge, Junior Divison     | Duddhi-Sonbhadra   |
| 29. | 1788 | ALKA CHAUDHARY                | Civil Judge, Junior Divison     | Farrukhabad  |
| 30. | 1789 | POONAM SINGH-II               | Civil Judge, Junior Divison     | Jhansi   |

**Management Training Programme for Judicial officers at IIM, Lucknow**  
(Under 13<sup>th</sup> Finance Commission Scheme)  
**Duration: 21.07.2014 to 25.07.2014**

| SL  | I.D. | Name of Officer            | Cadre                        | Place of Posting  |
|-----|------|----------------------------|------------------------------|---|
| 1.  | 5330 | ASHOK KUMAR SINGH-III      | Addl. District Judge         | Lucknow   |
| 2.  | 5333 | VINAY KUMAR MISHRA         | Addl. District Judge         | Agra  |
| 3.  | 5334 | SHRI KANT VERMA            | Addl. District Judge         | Hardoi  |
| 4.  | 5335 | RAMESH GUPTA               | Addl. District Judge         | Mainpuri  |
| 5.  | 5337 | SURENDRA KUMAR YADAV       | Addl. District Judge         | Gorakhpur   |
| 6.  | 5338 | KAUSHALENDRA KUMAR SINHA   | Addl. District Judge         | Bulandshahar  |
| 7.  | 5339 | GAURI SHANKER GUPTA        |                              | <b>SUSPENDED</b>  |
| 8.  | 5341 | LAL CHANDRA-II             | Addl. District Judge         | Ghazipur  |
| 9.  | 5343 | SMT. NEERJA SINGH          | Addl. District Judge         | Lucknow   |
| 10. | 5354 | RAM MANOHAR NARAYAN MISHRA | Addl. District Judge         | Addl. Director, JTRI, UP, Lucknow                           |
| 11. | 6290 | VINOD KUMAR-V              | Civil Judge, Senior Division | Gonda   |
| 12. | 6291 | GAJENDRA                   | Civil Judge, Senior Division | Moradabad   |
| 13. | 6292 | CHANDRA SHEKHAR MISRA      | Civil Judge, Senior Division | Siddharth Nagar   |
| 14. | 6293 | SMT. SAKSHI SHARMA         | Civil Judge, Senior Division | Ghaziabad   |
| 15. | 6294 | GYANENDRA RAO              | Civil Judge, Senior Division | Chandauli   |
| 16. | 6295 | PRAMOD KUMAR GANGWAR       | Civil Judge, Senior Division | Firozabad   |
| 17. | 6296 | KUMAR PRASHANT             | Civil Judge, Senior Division | Ballia  |
| 18. | 6297 | HARBANS NARAIN             | Civil Judge, Senior Division | Gorakhpur   |
| 19. | 6300 | JEETENDRA MISHRA           | Civil Judge, Senior Division | Meerut  |
| 20. | 6341 | SUSRI CHHAVI ASTHANA       | Civil Judge, Junior Division | Legal Adviser, U.P. State Industrial Dev. Corpo., Ghaziabad |
| 21. | 1790 | NISHANT MAAN               | Civil Judge, Junior Division | Allahabad   |
| 22. | 1791 | SHAILENDRA YADAV           | Civil Judge, Junior Division | Unnao   |
| 23. | 1792 | RICHA WALIA                | Civil Judge, Junior Division | Etah  |
| 24. | 1793 | PREM PRAKASH JAISWAL       | Civil Judge, Junior Division | Unnao   |
| 25. | 1794 | KAMAL DEEP                 | Civil Judge, Junior Division | Chandausi-Moradabad   |
| 26. | 1795 | RAMESH KUSHWAHA            | Civil Judge, Junior Division | Nagina-Bijnor   |
| 27. | 1796 | MOHAMMAD FIROZ             | Civil Judge, Junior Division | Lucknow   |
| 28. | 1797 | VLJAY KUMAR SINGH          | Civil Judge, Junior Division | Kasia-Kushi Nagar   |
| 29. | 1798 | ABHA PAL                   | Civil Judge, Junior Division | Sitapur   |
| 30. | 1799 | POONAM KARANWAL            | Civil Judge, Junior Division | Nagina-Bijnor   |